the Fourth Plan period the scooter industry in India should establish further capacity for an additional 1,00,000 scooters per annum;

(b) whether Government have decided that all further capacity in the scooter industry would be located in the Public Sector;

(c) whether it is also a fact that Praga Tools, a public sector organisation located at Hyderabad has asked Government's consent to establish an unit, with a capacity of 1,00,000 scooters, with room for further expansion to 200,000;

(d) whether the Ministry of Defence have recommended this proposal to the Ministry of Industrial Development with whom the scheme is now lying; and

(e) what decision the Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/**A**TENTIAR (SHRI GHANSHYAM OZA): (a) In pursuance of the Government's decision to set up a public sector project for the manufacture of scooters a Committee of Technical Experts under the Chairmanship of Shri O. S. Murthy was appointed by the Government to work out and advise Government on a suitable design and programme of production of scooters in the proposed project.

That Committee recommended that the plant be established with an initial production capacity of 1,00,000 scooters per annum on double shift basis.

(b) No, Sir.

(c) to (e) M/s. Praga Tools Limited, Hyderabad have applied for the grant of a licence under the Industries (Dev. & Reg.) Act, 1951 for the manufacture of 1,00,000 Nos. of scooters per annum. The Ministry of Defence have also recomended their proposal and the same is under the consideration of the Government.

CBI RAID ON ANAND MARG

887. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of HOME AFFAIRS/ गह मंत्री be pleased to state:

(a) whether it is a fact that the CBI has recently raided the premises of the 'Anand Marg' in Patna.

(b) if so, what was the purpose of the raid; and

(c) the out-come of the raid?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/ गह मंत्रालय में उपमंत्री (SHRI F. H. MOH-SIN): (a) to (c) On the 25th May 1971 a clash occurred in Ranchi between some Anand Margis and local residents. In connection with the incident a number of cases were regis-tered, including three against the Anand Margis. Lter, in June, 1971 a person disclosed that bombs were being manufactured and that fire arms were being, stored by Anand Margis. Two more cases were registered on the basis of this disclosure. On the request of the Government of Bihar the five cases are being investigated by the C.B.I. The CBI, in the course of the investigation, have made a number of searches of Anand Marg establishments at Patna and some other places, resulting in the recovery of arms, ammunition, explosives, human skulls, documents etc. The search of the residence of Shri P. R. Sarkar at Patna also led to the recovery of Rs. 86,233 in currency notes, which has been seized by the Income-Tax authorities. The investigations are in progress.

PROMOTION OF C.I.S. OFFICERS

888. SHRI SUHRID MULLICK CHOWDHURY: Will the Minister of INFORMATION AND BROADCAST-ING/ सूचना ग्रोर प्रसारण मंत्री be pleased to state:

(a) whether Government have recently written to the U.P.S.C. to withhold implementation of a number of recommendations of a Departmental Promotion Committee appointed to decide promotion of C.I.S. officers; (b) the reasons for the cancellation of the DPC-recommended promotions; and

(c) whether Government have received any representation about the tampering of confidential rolls of senior Broadcasting Officers?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/ सुचना और प्रसारण मंत्रालय में उप मंत्री (SHRI DHARAM VIR SINHA): (a) and (b) Certain procedural defects in the maintenance of confidential reports of some officers came to Government's notice. It was, therefore, decided that further consultations should be held with the Union Public Service Commission before implementing the recommendations of the Departmental Promo-tion Committee. This is being done now.

(c) No, Sir.

CRISIS IN PREMIER AUTOMOBILES

889. SHRI K. L. N. PRASAD: Will the Minister of INDUSTRIAL DEVE-LOPMENT/ औरोगिक विकास मंत्री be pleased to state:

(a) whether it is a fact that the Premier Automobiles, manufacturers of Fiat Cars has run into serious financial crisis; ;

(b) if so, what are the reasons therefor;

(c) what assistance has been given by Government in the matter; and

(d) the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ ग्रौद्योगिक विकास मंत्रा-लय में राज्य मंत्री (SHRI GHANSHYAM

OZA): (a) Yes, Sir.

(b) Has not yet been ascertained.

(c) Not yet, Sir.

(d) Does not arise.

INVESTMENT AND PRODUCTION IN THE INDUSTRIAL SECTOR

890. SHRI K. L. N. PRASAD: Will the Minister of PLANNING/ योजना मंत्री be pleased to state:

(a) whether it is a fact that low industrial growth has worried plan-

ners and whether the Planning Commission has called for detailed information from the Central Ministries on the prosepects of investment and production in the industrial sector in the remaining two and a half years of the Fourth Five Year Plan period;

(b) if so, the details thereof,

(c) whether it is also a fact that the Commission has taken a serious view of the shortfalls in many sectors of the economy in the first two years and has sought the views from the Ministries as to whether these projections for the rest of the plan period would be such as to take care of the Plan targets: and

(d) if so, what steps the Planning Commission propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/ योजना मंत्रालय में राज्य मंत्री (SHRI MOHAN DHARIA): (a) to (d) The present rate of low industrial growth has, no doubt, been a matter of concern to the Planning Commission. In this context, the Planning Commis-Ministries sion had requested the concerned to furnish information regarding period of the Fourth Plan keeping in view the progress made in the inplementation of the projects so far. The Commission had also requested the Ministries to make an appraisal of the capacity and production likely to be achieved n different industries by 1973-74 as compared to the anticipations earlier made in the Plan.

In the light of the above information and the discussions held on the subject with the Ministries subsequently, it is being considered to what extent the priorities and programmes outlined in the Fourth Plan require any modification and also as to what measures could be taken to step up ths rate of growth of industrial production and investment in the remaining years of the Plan period. The appraisal of the Plan is currently in progress and is expected to be finalised shortly.

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